

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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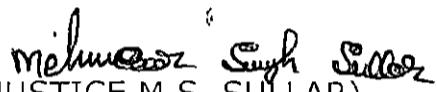
**Date of Order: 12.1.2016**

CP No.291/00052/2015 (OA No.291/00400/2015)

Nemo for applicant.

The bare perusal of the record would reveal that nemo had appeared on behalf of the applicant either on 26.11.2015 and 9.12.2015. Even today nobody is present in the Court on his behalf. Meaning thereby it is clear that applicant is not interested to prosecute the present petition and we have no option but to dismiss the same. Consequently, the petition is hereby dismissed for non-prosecution.

  
(MS. MEENAKSHI HOOJA)  
MEMBER(A)

  
(JUSTICE M.S. SULLAR)  
MEMBER(J)

Adm/